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16.5.05

Lib for order  
on 20.7.05.

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Lib for order

on 20.9.05

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20/09/05

Hon Mr. AR Bhatnagar, J.M.

Hon Mr. D.R. Tinkari, A.M.

Shm SK Mishra counsel for the  
applicant submits that compliance  
of this Tribunal has already been  
made, resulting the Contempt Petition  
as infructuous. The Contempt Petition  
is accordingly dismissed.

Shm Ankit Gaur holding brief of  
Shm AR Gaur, Senior Standing Counsel  
for the Railways, who is present, has  
no objection.

AM

J.M.

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